

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. ST/1120/2011 - CU[DB]

Date 25/05/2012

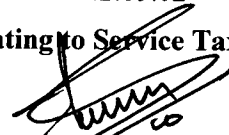
Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
DHARAM CHAND DWARKA DAS AGARWAL,
76/574, COOLIE BAZAR, KANPUR. (U.P.)
DHARAM CHAND DWARKA DAS AGARWAL,

Appellant
Vs
Respondent

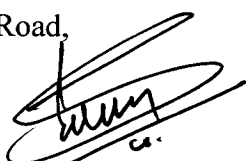
C.C.E. KANPUR

I am directed to transmit herewith a certified copy of **Final order No.ST/A/395/ 2012 CU[DB]** dated 22.05.12 passed by the Tribunal under **Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax**


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent
C.C.E. KANPUR
117/7, SARVODAYA NAGAR,
KANPUR 208005.
2. Adv. / Consult
MR.AMIT AWASTHI
H-1, 1ST FLOOR, RADHEY APPARTMENT
PLOT NO. 7/116A, SWAROOP NAGAR, KANPUR-208002
3. C.D.R
4. Bar association, CESTAT. New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New Delhi
6. M/s Centax Publications Pvt Ltd.,1512-B, Bhishm Pitamah marg,Opp. ICICI Bank of Defence Colony, New Delhi-3
7. Company Law Institute of India Pvt Ltd.,No.2(Old No. 36), Vaithyaram Street, T. Nagar,Chennai -17
8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005
9. Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar,Satellite Road, Ahmedabad-15
10. LAWCRUX Advisors Pvt Ltd, LAW House,1-8,Sector - 10, Faridabad 121003 (Haryana)
11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor,Vasant Arcade,Nelson Mandela Road, Vasant Kunj, New Delhi - 110070
12. Office Copy
13. Guard file


Assistant Registrar
(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.**

Date of Hearing : 22.5.2012

Service Tax Appeal No. 1120 of 2011

(Arising out of Order-in-Appeal No. 101/ST/APPL/KNP/2011 dated 29.4.2011 passed by the Commissioner (Appeals), Central Excise & Service Tax, Kanpur)

M/s Dharam Chand Dwarka Das Agarwal

Appellant/Applicant

Vs.

CCE, Kanpur

Respondent

Appearance

Appeared for Appellant : None

Appeared for Respondent : Shri K.K. Jaiswal, A.R.

CORAM: HON'BLE SHRI D.N. PANDA, JUDICIAL MEMBER
HON'BLE SHRI MATHEW JOHN, TECHNICAL MEMBER

Final Order No. ST/A/395/12-CW dated.....

Per D.N. Panda :

None present for the appellant. ^{In} The Misc. application No. 118/2012 there was an order passed by the Tribunal on 10.4.2012 adjourning the matter to 25.4.2012 to ascertain compliance ^{to} of the order of the Hon'ble High Court of Allahabad in CE Appeal No. 286/2012. The Hon'ble Court directed that the pre-deposit directed by the Tribunal to be complied with by

15th April, 2012. There is no evidence today on record showing compliance to the order of Hon'ble High Court passed on 23.3.2012 in the above excise appeal. For non-compliance to the order of the Hon'ble High Court, appeal is dismissed.

(Dictated & pronounced in open Court)

(D.N. Panda)
Judicial Member

(Mathew John)
Technical Member

RM